NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. Company Appeal/142/2023

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **Oasis Dwellers Private Limited**
V/s
The Registrar of Companies

Section: 252 (1) of the Companies Act, 2013

ORDER

PCS, Nithish Bangera appeared for the Petitioner, and Mr. Shivraj C Ranjeri, Authorized representative of RoC, Mumbai present through VC. It has been pointed out that the report of RoC has not yet been filed. Let the report of RoC be filed at least two days before the next date of hearing by serving an advance copy on the other side. List this matter on **19.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)